

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1355
TO BE ANSWERED ON 06th FEBRUARY, 2026**

SETTING UP OF TRAUMA CENTRES ON NATIONAL HIGHWAYS

†1355. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has set up trauma centres on National Highways to provide immediate medical assistance to road accident victims;
- (b) if so, the details thereof along with the eligibility criteria set for setting up of trauma centres on National Highways; and
- (c) the steps taken by the Government to ensure the proper functioning of these trauma centres?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): During 11th Five Year Plan (2007-2012) and 12th Five Year Plan (2012-2017) under the “National Programme for Prevention & Management of Trauma and Burn Injuries” (NPPMT&BI), 196 Trauma Care Facilities (TCFs) were sanctioned in Government Hospitals/ Medical Colleges across the country. Many of them are located close to National Highways. Proposals received from States for setting of TCF were examined and selection was done through the committee. Health is a State subject. Functioning of TCFs are maintained by respective States. Central Government provides fund as per the allocation under the NPPMT&BI and demand of the State.
